

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2126
ANSWERED ON:02.12.2002
PENDING IRRIGATION PROJECTS OF ANDHRA PRADESH
CHELLAMELLA SUGUNA KUMARI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the reasons for delay in clearance of the pending irrigation projects in Andhra Pradesh;
- (b) the time by when "Dayadhula" lift irrigation scheme on Godavari river would be cleared; and
- (c) the action taken to expedite the clearance of the scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) The reasons for delay in clearance of pending irrigation projects are non-compliance of the observations of Central Appraising Agencies.
- (b) The detailed Project Report of Dayadhula Lift Irrigation Scheme on Godavari has not been received in Central Water Commission for techno-economic appraisal.
- (c) The clearance of projects depend on the promptness with which the state Government complies with the observations of Central Appraising Agencies.